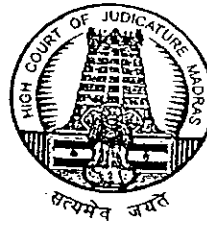


R.O.C.No.25/2016-Con.B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 134 / 2016

I

The Hon'ble The Chief Justice is pleased to make the following appointments in the High Court, Madras :

Thiru. N.Sathish Kumar, District Judge (Supertime Scale), functioning on other duty as Director, Tamil Nadu State Judicial Academy, Chennai, is transferred and posted on other duty as Registrar General, High Court, Madras vice Thiru. T.Ravindran, elevated as Hon'ble Judge, High Court, Madras.

Selvi. R.Poornima, District Judge, functioning as Principal District Judge, Dindigul, who is also functioning as Officer on Special Duty in the High Court, Madras, is transferred and posted on other duty as Registrar (Vigilance), High Court, Madras vice Thiru P.Velmurugan, elevated as Hon'ble Judge, High Court, Madras.

Thiru. P.Rajamanickam, District Judge, functioning as Chief Judge, Court of Small Causes, Chennai, who is also functioning as Officer on Special Duty in the High Court, Madras, is transferred and posted on other duty as Registrar (Judicial), High Court, Madras vice Thiru. S.Baskaran, elevated as Hon'ble Judge, High Court, Madras.

Thiru. G.Chandrasekaran, District Judge, functioning as Presiding Officer, Principal Labour Court, Chennai, is transferred and posted on other duty as Director, Tamil Nadu State Judicial Academy, Chennai vice Thiru. N.Sathish Kumar, transferred..

II

Thiru M.Nazir Ahamed, Principal District Judge, Madurai is transferred and posted as Principal Judge, City Civil Court, Chennai vice Dr.G.Jayachandran, elevated as Hon'ble Judge, High Court, Madras.

Thiru V.Sivagnanam, District Judge, Tiruvarur is transferred and posted as Chief Judge, Court of Small Causes, Chennai vice Thiru P.Rajamanickam, transferred.

HIGH COURT, MADRAS.
DATED: 30.09.2016.


REGISTRAR GENERAL.

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Chief Metropolitan Magistrate, Egmore, Chennai.
4. The Chief Judicial Magistrate, Dindigul / Madurai / Tiruvarur.
5. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
6. The Assistant Registrar ("J" Section), High Court, Madras (2 Copies).
7. The Pay and Accounts Officer, High Court Buildings, Madras.
8. The Treasury Officer, District Treasury, Dindigul / Madurai / Tiruvarur.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras (12 copies)
7. The Registrar (IT-cum-Statistics), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty, High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.

11. The Additional Registrar (Vigilance), High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Official Assignee, High Court, Madras.
15. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
16. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
17. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
18. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
19. The Chief Accounts Officer, High Court, Madras.
20. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
21. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
22. The Technical Director, NIC, High Court, Madras.
23. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
24. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.

R.O.C.No.69502-/A/2016/RG-B2



SENIOR CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 135 / 2016

Thiru. M. Elavarasan, Sub Judge, Tirupathur, is transferred and posted as Chief Judicial Magistrate, Cuddalore, in the existing vacancy.

Thiru. K.Karunanithi, Principal Sub Judge, Tiruchirappalli, is transferred and posted as Chief Judicial Magistrate, Namakkal, in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 30.09.2016.


REGISTRAR GENERAL

To

1. Thiru. M. Elavarasan, Sub Judge, Tirupathur, Vellore District.
2. Thiru. K.Karunanithi, Principal Sub Judge, Tiruchirappalli.
3. The Sub Judge, Tirupathur, Vellore District.
4. The Principal Sub Judge, Tiruchirappalli.
5. The Principal District Judge, Tirupathur, Vellore District/Tiruchirappalli.
6. The Chief Judicial Magistrate, Vellore/Tiruchirappalli.
7. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
8. The Treasury Officer, District Treasury, Vellore District/Tiruchirappalli.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras (12 copies)
7. The Registrar (IT-cum-Statistics), High Court, Madras.

8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty, High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Additional Registrar (Vigilance), High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Official Assignee, High Court, Madras.
15. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
16. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
17. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
18. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
19. The Chief Accounts Officer, High Court, Madras.
20. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
21. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
22. The Technical Director, NIC, High Court, Madras.
23. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
24. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.